

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

PETITIONER(S)

VERSUS

SARVESH

RESPONDENT(S)

(IA No. 136029/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, AOR
Mr. Samarth Srivastava, Adv.
Mr. Akshay Sahay, Adv.

For Respondent(s) Mr. Dinesh Kr Tripathi, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

List on 20th February, 2024.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)